

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SATYA RANJAN PRASAD  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/04/KOB/2023
SECTION	241,242 C/ACT
NAME OF PARTIES	A J MARY ALIAS MARY JOHN V/S KALLETUMKARA METALS PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	R KRISHNA RAJ, E S SONI, RESMI A, KUMARI SANGEETA S NAIR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	JOHN JOSEPH, ROY P PANAMKODAN.

Office  
Notes

15 Nov 2023

## ORDER

**CP(C/ACT)/04/KOB/2023**

There is no representation for the petitioner. Learned counsel, Mr. John Joseph (Roy) appears physically on behalf of R3, R4, & R5. Learned counsel, Mr. Athul M V appears through virtual mode on behalf of R2 & R6. Both counsels state that some defects were observed in the reply filed by them and they are in the process of rectifying the same. In consideration of their submissions, they are directed to file the reply affidavit with the delay condonation petition for further consideration of this bench.

List this matter for further consideration on **08/01/2024**.

Connected applications, if found defect free, to be tagged along with this petition on the next date of hearing.

**Sd /-**

**Satya Ranjan Prasad  
Member (Technical)**

**SD /-**

**JUSTICE T KRISHNA VALLI  
MEMBER (JUDICIAL)**